NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER

: CP/225,226,227/CAA/2017

NAME OF THE TRANSFEROR.

: SPI AVIATION SERVICES PVT LTD

NAME OF THE TRANSFEROR.

: TRANS INDIA POWER PVT LTD

NAME OF THE TRANSFEREE

: THINK MUSIC DIGITAL ENTERTAINMENT PVT

LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. M.R. THIAG ARASAN

for petitiones

9443720540

ORDER

Representative for the Petitioner present. Pursuant to the order dated 11.12.2017, an affidavit has been filed, as per which only the main objects of the two Transferor Companies will be included in the main objects of the Transferee Company. For more clarity, a schedule has been annexed with the affidavit. Therefore, the issue raised by the RD stands satisfied. **Reserved for order.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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